THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI): (a) No complaint about any abnormal increase in smuggling through the Indo-Nepal border in the recent past has been received from the Governments of U. P. and Bihar. But they have drawn the attention of the Government of India to the incidence of smuggling along the said border.

(b) In order to prevent such smuggling, various steps have been taken, the more important being posting of additional customs staff on the border and supply of vehicles to the preventive staff, enlisting cooperation of other Central and State Government enforcement agencies functioning on the border, and setting up of a Committee consisting of representatives of the Central and State Governments concerned to keep a watch over the trends of smuggling on this border and to take suitable and timely remedial measures.

POWER IN MADHYA PRADESH

*60. SHRI SWAISINGH SISODIA : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) the *per capita* installed capacity and availability of power in Madhya Pradesh at the end of the First, Second and Third Five Year Plans and at present and how it compared with the corresponding All India figures;

(b) the reasons for low per capita power availability in Madhya Piadesh; and

(c) the details of the power development piogramme proposed during the Fourth Five Year Plan and how far the *per capita* power availability in Madhya Pradesh is likely to come to the All India level by the end of Fourth Plan ?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO) : (a) to (c) A statement giving the requisite

to (c) A statement giving the requisite information is laid on the Table of the House.

STATEMENT

(a) The required information is given in the Table below :—

		Madhya Pradesh	All India	
		Per capita installed capacity (KW)		
End of 1st Plan	×	0+0039	0*0095	
End of and Plan		0+0083	0.0130	
End of 3rd Plan	1	0*0098	0*0208	
End of 1968-69	a.	0.0185	0*0271	

	Madhya AU India Pradesh			
	Per capita elect consumption (1			
ErdofistPlan	9	26		
End of 2nd Plan	20	38		
End of 3rd Plan	36	61		
End of 1968-69	50	76		

(b) The low *per capita* electricity con" sumption in Madhya Pradesh is generally attributed to constraint of resources, slow growth of industries and inadequate transmission and distribution facilities in the State.

(c) The details of power generation schemes proposed under the fourth plan are as follows:—

Benefits	
anticipated	
Continuing Schemes	during
-	4th Plan

- (i) Ranapratapsagar Hydro electric Scheme (4x43 MW) Madhya Pradesh share 21.5MW
- (iii) Jawaharsagai Hydoro-elec-tric Scheme
 (3x33 MW) Madhya Pradesh share .
 50.0MW
- (iv) Amarkantak Thermal Extension (1x55 MW) .
- (v) New Thermal or Hydro Scheme

Total . . . 109.0MW

The *per capita* electricity consumption in Madhya Pradesh at the end of the Fourth Plan is expected to be 67 kwh as compared to the All-India figure of 121 kwh.

W. C. PANS IN R. K. PURAM GOVERNMENT OUARTERS

67. SHRI A. C. GILBERT: Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) whether Government are aware that old water closet pans weie fitted by the contractor in many of the quarters of Sector VII, R. K. Puram, New Delhi, when these qi>arteis were constructed a *few* years ago;

(b) whether i; is a fact that such old w.c. pans have developed cracks within a short period \leq f two to three years and that the allottee are required to pay the price of such pa s;

(c) what is th I normal life of new w.c. pans fitted in th ;se quarters;

(d) if the rep ies to parts (a) and (b) above be in the affirmative, whether the prices of the nev pans recovered from the allottees, if any, will be refunded to them; and

fe) what acti(n has been taken against the officials resj onsible for not checking the old w.c. pan | at the time of the taking over of the quai era from the contractors ?

THE MINTS TER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHV) : (a) No, Sir.

(b) Out of a total of 1,324 w.c. pans, 32 w.c. pans we e reported to have ciacked during the per ad 1963 onwards due to the negligence c t ihe occupants and they are required to >ay the pi ice of the same.

(c) Upto 20 /ears.

(d) and (e) In view of reply to parts (a) and (b) above the question does not arise.

to Questions

ASSISTANCE TO FLOOD AFFECTED STATES

68. SHRI K. SUNDARAM: Will the PRIME MINISTER be pleased to state :

(a) ihe extent and the natme of assistance demanded by the flocd affected States;

(b) the assistance so far extended by the Centre, State-wise;

(c) whether any State Government have alleged discrimination in the matter of grant of flood assistance; and

(d) ,if soj the reaction of the Centre to such allegations ?

THE MINISTER OF SUPPLY AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI R. K. KHADILKAR[^]: (a) and (b) A statement showing the Centra) assistance requested for ly the State Governments for flood relief measules during the current year and the Central assistance *fo* far released (upto 15-11-1969) is laid 011 the Table of the House.

(Rs. in crores)

fc) No, Sir.

(d) Does not arise.

STATEMENT

Amount of Central assistance requested for by the State Governments towards expenditure on flood relief measures during 1969-70 and the Central assistance released so far (upto 15-11-1969)

Name of the State					Amounts of Central as-istance requested for by the tate Govts.	Central Loans	Assistance Grants	Released Total	
1.	Andhra Prades	h.	(e)			27.84	7.70	••	7.70
2.	Assam .		a.	a.	÷	7•90		¥14	
3.	Bihar	•			٠	8.83	1.00		1.00
4.	Gujarat .					2.38			
5.	Kerala .	a.		¥	÷	3.20	0.20		0.20
6.	Maharashtra					22.00			
7.	Oris ² a .	,				8.04	2.2	1.1	
8.	Rajasthan .	۲				7.71	••	• •	••
9.	Uttar Pradesh	1983	20	2		8.08		**	
10.	West Bengal	эc				10.33	1.00		1.00